

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ Shri. Mohammad T Asim**  
**COURT 48 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 07-09-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	CRI APPEAL	100122/2017	M. Amin Mustafa @ Amiruddin Mustafa @ MA 348/17 @ BA 261/17- Appellant Vs Central Bureau of Investigation Spl. Crime Br. and State of Maharashtra - Respondent	Mohammad Shine K.  SPP Amrish Pandey
2	CRI APPEAL	100123/2017	Vishwajeet Singh Ram Singh Jadon@MA-349-17,BA-262-17-Aplnt. Vs Central Bureau of Investigation and State of Maharashtra-Respdt.	Mahesh B. Sabnis, Dimple K. Shah  SPP Amrish Pandey
<b><u>HEARING</u></b>				
3	MISC APPLN CBI	101911/2019	CBI, EOU-VI, EO-II Vs Naresh Kumar Sachdeva and Others 4	
<b><u>ORDER</u></b>				
4	ABA	100656/2020	Shri Rana Kapoor Vs State CBI	Subhash Jadhav
<b><u>STAYED BY HONBLE SUPREME COURT</u></b>				
5	SPL CASE CBI	100042/2012	The CBI ACB Mumbai Vs Ram Chandra Sonelal Thakur and 12 other	SPP Amrish Pandey
6	SPL CASE CBI	100017/2014	The State CBI ACB Vs Abhay Kumar Sancheti and others	SPP Amrish Pandey
7	SPL CASE CBI	100060/2014	The State CBI ACB Mumbai Vs Mukund Govindra Mankar	SPP Amrish Pandey